

(a) whether a study team was appointed under Mr. Coelho to examine if the maintenance requirements and Aeronautical Engineering Branch structure were adequate to achieve optimum functional efficiency;

(b) whether the study team has submitted its report and if so, its recommendations; and

(c) the action taken on these recommendations?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) Yes, Sir.

(b) The Study Team submitted its report to Air Headquarters in 1984. Its recommendations related to cadre composition, mode of recruitment, training, promotion, employability, remuneration and restructuring of the Aeronautical Engineering Branch of the Indian Air Force.

(c) The report was duly considered by Air Headquarters. Its recommendations, wherever feasible, were included in proposals for the cadre reviews.

Vigil on Indian Waters

7997. SHRI G.S. BASAVARAJU: Will the Minister of DEFENCE be pleased to state:

(a) whether lack of vigil on Indian Waters and the absence of modern fishing ports on the South Gujarat Coast are the two main reasons for detention of Indian fishermen and their boats by Pakistan during the last two months as reported in Times of India dated 26 March, 1987 under the caption "Lack of Vigil on Indian Waters", and

(b) if so, the steps proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) No, Sir.

(b) Does not arise.

Draft Declaration of Asian Group of 77

7998. SHRI G.S. BASAVARAJU:
SHRI S.M. GURADDI:

Will the Minister of COMMERCE be pleased to state:

(a) whether a draft declaration of the four-day official meeting of the Asian Group of 77 was made in March, 1987;

(b) if so, whether the draft reflects the Asian perspective of the present economic crisis; and

(c) the salient features of the discussion and the consensus arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (c). The Asian Group of the Group of 77 met at Ministerial level in Dhaka from 14-16 March, 1987 to coordinate their preparation for UNCTAD VII being held in Geneva in July, 1987. The meeting was preceded by a meeting of the Senior Officials from 9-12 March, 1987. The Dhaka Ministerial meeting adopted a Declaration on world trade and economic situation, texts reflecting the positions of the Group on subjects covered by the provisional agenda for UNCTAD VII and a statement on Economic Cooperation among Developing Countries. The Declaration notes with deep concern that the world economy is facing a crisis of serious magnitude and that international economic relations are in a state of disarray. It calls for conscious and cooperative endeavour for the reconstruction of the international economic relations based on equity, harmony and universality and aimed at achieving the objectives of development. It also calls upon developed countries to engage in negotiations at UNCTAD VII so as to overcome the world economic crisis through the concrete and coherent policy measures in the inter-related fields of

commodities, trade money and finance, including external debt aimed at revitalising growth and development, particularly of the developing countries. The texts on the subjects covered by the agenda for UNCTAD VII relate to resources for development, commodities, international trade, trade relations among countries having different economic and social system and problems of the least developed countries. On each of these subjects policy measures have been suggested for adoption at UNCTAD VII.

The African and the Latin American Groups of '77' have also met and the position of the three regional groups would be harmonized at the Ministerial level meeting of the Group of '77' now being held in Havana from 20-24 April, 1987.

**Amount released for helping
Jawans and their families**

7999. SHRI K. PRADHANI: Will the Minister of DEFENCE be pleased to state:

(a) the amount released from the various welfare funds for helping jawans and their families during 1985-86 and 1986-87; and

(b) the balance amount in the funds?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) and (b). The various welfare funds held at three Services HQrs, Army, Navy and Air Force are non-public funds and the corpus of these funds is made up of monthly subscriptions from the serving officers/jawans/sailors/airmen, grants from Armed Forces Benevolent Fund, Flag Day Fund, returns on investments and donations, if any. The amounts released from these funds for helping serving personnel, ex-servicemen, their families and widows during 1985-86 and 1986-87 and the provisional balance in the corpus of all the funds as on 31-3-87 are given below:

(Rs. in lakhs)

	Released during 1985-86	1986-87	Provisional balance in corpus as on 31-3-1987
Army HQrs	66.67	79.65	1471.31
Naval HQrs	44.45	60.12	270.00
Air Force HQrs	86.61	79.16	782.98

The Kendriya Sainik Board operates nine Welfare funds exclusively for welfare of ex-servicemen, was widows disabled ex-servicemen and their families. The details of expenditure from these funds are given below:

	(Rs. in lakhs)
During 1985-86	112.93
During 1986-87	101.01
Corpus as on 31-3-87	2153.16

**Memorandum by November 1984
Riot Victims**

8000. SHRI H.N. NANJE GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of widows of November, 1984 riot victims have submitted a Memorandum to Government;

(b) if so, the main demands mentioned in the Memorandum; and